SUPREME COURT OF INDIA RECORD OF PROCEEDINGS Petition(s) for Special Leave to Appeal (C) No(s).4268/2023 HARINAGAR SUGAR MILLS LIMITED (BISCUIT DIVISION) & ANR. **PETITIONER(S)** VERSUS THE STATE OF MAHARASHTRA & ORS. **RESPONDENT(S)** [HEARD BY : HON'BLE SANJAY KAROL AND HON'BLE PRASHANT KUMAR MISHRA, JJ.] WITH SLP(C) No. 4645/2023 (IX) FOR Date : 04-06-2025 These petitions were called on for pronouncement of judgment today. For Petitioner(s) : Mr. Praveen Kumar, AOR Mr. Abhay Jadeja, Adv. Mr. Arun Unikrihnan, Adv. Ms. Sunaina Kumar, Adv. For Respondent(s) : Mr. Nitin Tambwekar, Adv. Mr. Shailesh S. Pathak, Adv. Mr. Seshatalpa Sai Bandaru, AOR Mr. Aaditya Aniruddha Pande, AOR Mr. Siddharth Dharmadhikari, Adv. Mr. Bharat Bagla, Adv. Mr. Shrirang B. Varma, Adv. Mr. Sourav Singh, Adv. Mr. Aditya Krishna, Adv. Mr. Adarsh Dubey, Adv. 1. Hon'ble Mr. Justice Sanjay Karol has pronounced the

COURT NO.3

SECTION IX

ITEM NO.1501

(For Judgment)

judgment of the Bench comprising of his lordship and Hon'ble Mr. Justice Prashant Kumar Mishra.

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2. Leave granted.

3. The appeals are allowed in terms of the signed reportable judgment, which is placed on the file.

4. Pending application(s), if any, shall stand disposed of.

(D. NAVEEN) COURT MASTER (SH) (NIDHI MATHUR) COURT MASTER (NSH)